## Financial closure of power projects

- 259. SHRI ABANI ROY: Will the Minister of POWER be pleased to state:
- (a) whether Government's attention has been drawn to the newsitem captioned "18 power projects likely to achieve fin closure in 1999" as reported in the Economic Times dated the 31st December, 1999;
- (b) if so, the details of power projects across the country which are finally set to achieve financial closure;
- (c) the total production of power to be made by these power projects; and

(d) to what extent the shortage of power would be met?

THE MINISTER OF POWER. MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL **ENERGY** SOURCES (SHRI P.R. KUMARAMANGALAM): (a) to (d) Yes, Sir, the Government has identified 18 power projects, involving both the private and public sector, which are likely to achieve financial closure and start construction by March, 31, 1999, Details of these projects are given in the Statement, it is estimated that once these projects are fully commissioned, a capacity of 9319 MW will be added.

## Statement

Programme and the second secon	ical for actioning firm aid alcours and seem accuration
Details of the power projects taent	tified for achieving financial closure and start construction
	by March 31, 1999
· ·	by march 31, 1777

S. No.	Name of the project	State	Capacity(MW)
Public	Sector		
	National Thermal Power Corpo	ration	
1.	Kawas Combined Cycle Power Project Stage-II	Gujarat	650
2.	Jhanor Gandhar Combined Cycle Power Project Stage-II	Gujarat	650
3.	Anta Combined Cycle Power Project Stage-II	Rajasthan	650
4.	Auraiya Combined Cycle-Power Project Stage-II	Uttar Pradesh	
5.	Talcher Super Thermal Power Project Stage-II	Orissa	2000
	National Hydro-Electric Power Co	orporation	
6.	Chamera Hydro-electric Project Stage-II	Himachal Pradesh	
	Private Sector		
7.	Maheshwar Hydro-Electric Project, M/s. Shri Maheshwar Hydel Power Corporation Ltd.	Madhya Pradesh	
8.	Malana Hydro-Electric Project, M/s Rajasthan Spinning & Weaving Mills Ltd.	Himachal Pradesh	
9.	Dabhol Combined Cycle Gas Turbine, M/s. Dabhol Power Company	Maharashtra	2184
10.	Nayveli Themal Power Project, M/s. ST-CMS Electric Company	Tamil Nadu	250
11.	North-Madras Thermal Power Project Stage-II, M/s. Videocon Power Ltd.	Tamil Nadu	1050
12.	Jojobera Themal Power Project, M/s. Jamshedpur Power Company Ltd.	Bihai	240

S. No.	Name of the project State	Capacity(MW)
13.	Pillaiperumalnallur Combined Cycle Gas Tamil Nadu Turbine, M/s. P.P.N. Power Generating	330.5
14.	Company.  Kondapally Combined Cycle Gas Turbine, M/s. Andhra Pradesh  Kondapalli Power Corporation Ltd.	350
15.	Samalpatti Diesel Gas power Project, M/s. Tamil Nadu Samalpatti Power Company	106
16.	Samayanallur Diesel Gas Power Project, M/s. Tamil Nadu Balaii Power Corporation Private Ltd.	106
17.	Mini Power Plant, M/s. LVS Power Ltd. Andhra Pradesh	33
18.	Captive Plant, M/s. Som Power Ltd.  Madhya Pradesh	

## Power Plants in Himachal Pradesh

- 260. SHRI ANIL SHARMA: Will the Minister of POWER be pleased to state:
- (a) the installed capacity of various power plants in Himachal Pradesh; and
- (b) the details regarding major power projects planned to set up in that state during the Ninth Five Year Plan?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): (a) The installed capacity of various power plants in Himachal Pradesh as on 31.1.1999 is 299.50 MW as follows:

Hydro Projects	299.37 MW
Diesel Projects	0.13 MW
Toral	299.50 MW

(b) The following hydel projects have been planned to be set up in Himachal Pradesh during the Ninth Five Year Plan:

Capacity (MW)
300
22.5
100
70
1500

## टिहरी बांध के विस्थापित व्यक्तियों के पुनर्वास के लिए भूमि

- 261. श्री भनोहर कान्स ध्यानीः क्या विद्युत मंत्री 15 दिसम्बर, 1998 को राज्य सभा में अतार्राकत प्रश्न 1799 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:
- (क) क्या केन्द्र सरकार ने देहरादून जिले में पुराने चाय बागान सहित 540 एकड़ भूमि को अधिप्रहीत करने के उद्देश्य से भू-उपयोग बदलने के कार भूमि के विक्रय में आ रही बाधाओं को समाप्त करने के लिए कोई पहल की है; और
- (ख) क्या केन्द्र सरकार ने 10,200 शहरी एवं ग्रामीण परिवारों में से 7355 परिवारों का पुनर्वास पूर होने के बाद बाको बचे व्यक्तियों के पुनर्वास के लिए 5000 एकड़ भूमि की आवश्यकता के संदंध में इस मुद्दे को प्राथमिकता के आधार पर उत्तर प्रदेश सरकार के साथ उठाया है, यदि हां, तो उसके क्या परिणाम निकले और यदि नहीं. तो उसके क्या कारण हैं?

विद्युत मंत्री संस्तीय कार्य और गैर-पारम्परिक कर्जा स्रोत मंत्री (श्री पी॰ आर॰ कुमार मंगलम):

(क) से (ख) परियोजना प्रभावित लोगों की पुनः स्भापना और पुनर्वास के लिए टिहरी हाइड्रो डेवलमंट कारपोरेशन लि॰ को दिए जाने के लिए देहरादून के निकट चाय बागान भूमि के अधिप्रहण की संभावना का पता लगाने के लिए उत्तर प्रदेश राज्य सरकार से संपर्क स्थापित किया गया है। 2500 एकड़ भूमि के अधिप्रहण हेत एक प्रस्ताव वर्ष 1996 में राज्य सरकार